

GENERAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 1113 of 1997.

Date of Order :

24.9.97.

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

PRITHI RAJ GHOSH

VS.

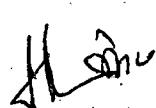
UNION OF INDIA & ORS.

For applicant(s) : Ms. U. Sanyal, counsel.

For respondents : Mr. N. Mukherjee, counsel.

This matter has been listed today for orders on the ground that yesterday on 23.9.97 Ms. U. Sanyal, 1d. counsel for the applicant, moved an unlisted matter without notice and an order was passed by the Tribunal in the matter on the day itself disposing of the application with certain directions. However, on subsequent scrutiny it appears to us that although the applicant has described him as a Clerk, he is basically a member of the Armed Force being a Corporal under the Indian Air Force and, therefore, the this Tribunal does not have any jurisdiction. We have also heard Ms. Sanyal today. We have considered the matter accordingly and the order passed on 23.9.97 is hereby recalled. Let the application be returned to the applicant for filing the same at the appropriate forum.

2. A plain copy of this order may be handed over to both the counsel.

  
MEMBER (J)

  
MEMBER (A)